

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 284 OF 2016**

**Dated: 2<sup>nd</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Biomass Power Producers & Ors.**

**...Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & Ors.**

**.....Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Hemant Singh  
Mr. Nimesh Kumar Jha

Counsel for the Respondent(s)

:

Mr. Sakesh Kumar for R.1  
Ms. Swapna Seshadri for R.2

**ORDER**

Admit. Issue notice. Mr. Sakesh Kumar takes notice on behalf of State Commission. Ms. Swapna Seshadri takes notice on behalf respondent no.2. Issue notice to other respondents returnable on 11.01.2017. Dasti, in addition, is permitted. Tag to Appeal No. 65 of 2016.

List the matter on **11.01.2017** along with Appeal No.65 of 2016.

**(I.J. Kapoor)  
Technical Member  
mk/pr**

**(Justice Ranjana P. Desai)  
Chairperson**